

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2015

&

APPEAL NO. 47 OF 2015

Dated: 29th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

APPEAL NO. 32 OF 2015

Talwandi Sabo Power Ltd.

...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sujit Ghosh
Mr. Shashank Shekhar
Mr. Krishna Rao

Counsel for the Respondent(s) : Mr. Piyush Singh
Mr. Nishant Kumar for R-1
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

APPEAL NO. 47 OF 2015

Nabha Power Ltd. & Anr.

... Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.
Mr. Aniket Prasoan
Mr. Kush Saggi, Mr. Abhishek Kumar

Counsel for the Respondent(s) : Ms. Poorva Saigal
Mr. Shubham Arya for R-1
Mr. Piyush Singh
Mr. Nishant Kumar for R-2

ORDER

We have heard learned counsel for the parties. List these matters for further hearing on **06.04.2017 at 2.30 p.m.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**